

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 371 OF 2020

Sociedade Patriotica Dos

Baldios Das Novas

..... Petitioners

V e r s u s

State of Goa & Ors.

..... Respondents

Mr. A. F. Diniz, Senior Advocate with Mr. Ryan Menezes, Ms. Gina Almeida and Mr. Nigel Fernandes, Advocates for the Petitioners.

Mr. D. Pangam, Advocate General with Mr. Pravin Faldessai, Additional Government Advocate for the Respondent nos. 1 to 4.

Mr. Parimal Redkar, Advocate for the Respondent no.5.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 5th January, 2021

P.C.

1. Stand over to 13th January, 2021.

2. To be taken up along with LD-VC-CW No.254 of 2020 and LD-VC-CW No.268 of 2020.

M. S. JAWALKAR, J.

M. S. SONAK, J.

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